Meetings of Indo-British Economic Committee Held in New Delhi

Written Answers

- RAO SHRI MADHAV 1121. SCINDIA: Will the Minister COMMERCE be pleased to state :
- (a) whether the Indo-British economic committee had its meetings in New Delhi in the second week of Jauuary this year;
- (b) the new areas of economic cooperation indentified in the meetings and the decisions taken to reinforce cooperation in the existing bilateral trade areas;
- (c) the estimated balance of trade between India and the U.K. for the current year; how it compares with the exports and imports figures for the year 1982-83; and

(d) the volume of trade likely to be transacted during 1984-85 under the new agreements if any concluded as a result of these meetings?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes Sir.

- (b) The discussions held at the meeting pertain to trade and industrial cooperation between the two countries. Both sides agreed that their aim should be extension of trade and industrial collaboration on mutually/beneficial basis.
- (c) and (d) Figures for bilateral trade between India and UK for the period April-June, 1982 and April-June, 1983 are given below:—

(in Rs. crores)

	Exports	Imports	Balance of Trade		
1982-83 (April-June)	88.41	233.25	—144.74		
1983-84 (April-June)	96.92	183.77	— 86.85		

In the minutes of the meeting of the Indo-British Economic Committee, no figures have been indicated regarding the volume of trade likely to be transacted during 1984-85,

Under-Utilisation of Export Quota in 1983

- RAO 1122. SHRI MADHAV SCINDIA: Will the Minister COMMERCE be pleased to stase:
- (a) whether it is a fact that India utilised about 60 per cent of the export quota available to it in 1983 under EEC's Generalised System of Preferences:
- (b) if so, the reasons for underutilisation of the quotas; and

(c) the comparative export figures for 1982 and 1983 under the scheme, item-wise indicating the export quotas available for each item?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) and (b) The GSP utilisation statistics for 1983 are not available from the EEC.

(c) The export figures for 1982 in respect of items subject to quotasi ceilings are given in the enclosed statement.

Statement

India's Exports of various items unde the GSP Scheme of EEC for the Year 1982.

Value='000 ECU
(1 ECU=£ 0.483 OE for 1982)
(ECU—European Currency Unit)

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Brief Description of the item	GSP quota/ ceiling	Actual Exports	Exports under GSP	
1	2	3	4	
Lead oxides; red lead and orange lead	1758	4	3	
Carbonates of Sodium	1377	4	3	
Tetra-cyclines	3850	301	301	
Rubber tyres, tyre cases etc.	1186	715	55	
Other tyre cases tubes etc.	3084	429	301	
Bovine cattle leather	4750	35171 .	13510	
Sheep & lamb skin leather	1563	21446	3244	
Goat & kid skin leather	1234	44745	6750	
Other kinds of leather	2247	297	41	
Chamois-dressed leather	229	1307	638	
Travel goods	2233	57	64	
Travel goods of other materials	2940	20877	8369	
Articles of apparel	3990	11550	7270	
Gloves etc.	2929	7201	6909	
Fibre building board of wood or other vegetable material	4231	5	4	
Wood	6600	19 *	19	
Sawn wood and others	13684	1124	573	
Builders' carpentry and joinery	6422	27	17	
Wooden tools, total bodies, total handles	452 ·	15	10	
Basket work, wicker work and other articles	3944	492	415	
Footwear with outer soles and uppers of rubber or artificial material	519	85	33	

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1 1	2	3*	4
Footwear with uppers of leather	3332	13696	3970
Other footwear with outer soles of leather	1700	4313	3474
Umbrellas and sunshades	1634	4	2
Artificial flowers etc	2820	11	6
Wigs, false beards etc	13632	11	5
Fabricated asbestos; articles thereof	935	82	79
Table ware and other articles	451	164	136
Earthern ware, fine pottery	590	72	40
Glass inners for vacuum flasks	217	1295	915
Glass ware for kitchen etc.	2071	130	91
Illuminating glass ware	980	28	9
Other Illuminating glass ware	425	37	28
Imitation jewellery	10916	6453	4267
Tubes and pipes and blanks therefor	6285	677	656
Bolts and nuts	916	437	360
Other articles of iron or steel	2075	1031	718
Knives with cutting blades	691	20	13
Spoons, forks, fish-eaters	2000	94	88
Locks & padlocks	1111	143	140
Lamps and lighting fittings	2932	1551	1494
Air pumps, vacuum pumps	7494	439	195
Sewing machine	639	4	4
Parts: furniture specially designed for sewing machines	584	6	4
Electrical goods	8323	187	36
Primary cells & batteries	1876	324	206
Radio telegraphic and radio telephonic transmission and reception apparatus	2730	796	68
Electrical capacitors	2102	698	673

1200 ...

Electric filament lamps

conductor dévices

Photocells, including photo-transisters

Diodes, transistors and similar semi-

	*	100					
^	1	2		3		4	
_							
	Insulated electric wire, cable etc.	3489		88		73	*
*	Refracting telescopes	1306		2	46.	1	
	Other clocks	2893		73	100	55	
	Gramophones, dictating machines etc.	6773		35		3	
	Gramophone records and other recordings	2866		1599		690	
	Chairs and other seats	5250		424		377	
	Other furniture; parts thereof	3939		965		763	
	Paints distemper, varnish etc.	800		47		35	
	Dolls	5535		76	Ŷ	32	
	Other toys, working models for recreation	13612		332		172	
	Equipment for funfair games	2661		501		480	
	Carnival articles	2008		I21 *		107	
	Statuettes & other ornaments	5571		184	* 8	152	
	Bars & rods, iron or steel	924		23	.#	23	
	Hand tools	7998	7.	2667	£	2230	

TEXTILES

In about I20 categories, India has individual quotas, the total of which amounts to 26,466.46 tonnes. India's exports of these categories were 18,508 tonnes during 1982.

Items and quotas/ceilings have not been mentioned where India has made no exports. The information given relate only to those items where individual country quotas/ceilings are prescribed.

Meeting Regarding DA Rates Payable to Public Sector Employees

1123 SHRI MADHAV RAO SCINDIA: SHRI K.A. RAJAN: SHRIMATI GEETA MUKHERJEE Will the Minister of FINANCE be pleased to state:

(a) whether the Central Trade Unions had a meeting with him on Lanuary 27, 1984, about an increase in the Dearness Allowance rates payable to public sector employees; and

if so, the outcome thereof? (b)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA): (a) Yes, Sir, representatives of the Central Trade Union Organisations of the Tripartite DA Committee met the Finance Minister on the 27th January, 1984 and exchanged views on the subject.